

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

IA(IBC)/56/GB/2022 IN
IA(IB)/220/KB/2021 IN
CP(IB)/23/GB/2022 IN
CP(IB)/1290/KB/2018

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	Kannan Tiruvengadam, Liquidator, Vs. Manoj Jayaswal & Others.
Under Section	U/s 66 & 67 of IBC, 2016

For Petitioner (s) : Mr. Joy Saha, Sr. Adv
Mr. Saunak Mitra, Adv.

For Respondent (s) : Mr. Vivek Singh, Sr. Adv.

ORDER

Both sides present. List this matter before the regular Bench for further hearing on 10.10.2023

**Sd/-
Shri K.K.Singh
Member (Technical)**

**Sd/-
H.V. Subba Rao
Member (Judicial)**